

National Capital Territory of Delhi. The provisions of Chapter III of the Act are likely to be extended to the State of Bihar soon. Vigorous efforts are being made to persuade the remaining State Governments to finalise and notify the State Legal Services Authority Rules in their State Gazettes so that the provisions of Chapter III of the Act could also be extended to those States. Pending finalisation of the State Legal Services Authority Rules and constitution to the Authorities and Committees under the Legal Services Authorities Act, 1987, earlier pattern of holding Lok Adalats is being adhered to and the Boards are continuing to hold Lok Adalats regularly.

Cotton Handloom Designing

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SHRI BHAKTA CHARAN DAS

Will the Minister of TEXTILES be pleased to state

(a) the details of the schemes started for the development of handloom sector during the last three years alongwith the expenditure incurred thereon, Statewise ;

(b) whether the Government have decided to start any scheme for improving the quality of designs of freelance designers of handloom sector recently ;

(c) if so, the details thereof ;

(d) the names of the States from where designers are likely to be selected under this scheme ;

(e) whether the Union Government propose to select some foreign designers also to design cotton handloom for export purposes ;

(f) if so, the details thereof ; and

(g) the financial assistance likely to be provided

to these designers as design fee and other expenses?

THE MINISTER OF TEXTILES (SHRI R. L. JALAPPA): (a) Scheme started for the development of handloom sector during the last 3 years are as under :

- i) Scheme of establishment of Handloom Development Centres (HDCs) and Quality Dyeing Units (QDUs), started since 1993-1994.
- ii) Scheme of Development of Exportable Products and their Marketability, started since 1996-1997
- iii) Scheme of Involvement of Freelance Designers in handloom sector, started since July, 1996

The expenditure incurred during the last three years under the schemes is enclosed as statements I, II and III.

(b) and (c) Yes, Sir. A scheme to enlist the services of Freelance Designers in handloom sector has been started during 1996-1997. The main objective of the scheme is to reinforce the design segment of the handloom sector by involving private designers to enhance its marketability. Selected designers are attached to the Primary Cooperative Societies, State Handloom Corporations & Apex Bodies for a period of six months. Each designer will develop 25 designs indicating technical colour details, combination, graph etc. Weavers Service Centres work as a nodal agency for inter action between designers and Handloom Organisation.

(d) From all over the country.

(e) to (g) Yes, Sir. Under the scheme, foreign designers could also be engaged. Selection and fixation of fee of foreign designer is to be done by a Committee comprising of experts in the field.

STATEMENT - I

*Releases made under HDC scheme from
1993-94 TO 1995-96*

			Rs. in lakhs
S. No.	Name of State	1993-94 (HDC/QDU)	1994-95 (HDC/QDU)
			1995-96 (HDC/QDU)
1.	Andhra Pradesh	246.95	414.0900
2.	Arun. Pradesh		217.820

S. No	Name of State	1993-94 (HDC/QDU)	1994-95 (HDC/QDU)	1995-96 (HDC/QDU)
3	Assam	100.00	489.2350	84.490
4	Bihar	-	74.4800	114.410
5	Gujarat	-	20.4200	8.250
6	Goa	-	-	-
7	Haryana	-	-	4.000
8	Himachal Pradesh	2.00	30.3600	26.195
9	Jammu & Kashmir	-	6.0800	3.040
10	Karnataka	17.50	84.6900	26.695
11	Kerala	29.37	260.9800	116.050
12	Madhya Pradesh	20.00	82.0650	31.870
13	Maharashtra	6.00	53.3850	26.480
14	Manipur	113.74	607.5250	132.000
15	Meghalaya	-	-	-
16	Mizoram	-	-	-
17	Nagaland	-	-	8.000
18	Orissa	178.30	278.28	153.840
19	Punjab	-	-	-
20	Rajasthan	-	3.0400	2.235
21	Tamil Nadu	124.85	805.8300	449.105
22	Tripur	-	48.0100	17.875
23	Uttar Pradesh	-	404.8900	140.130
24	West Bengal	161.29	336.6400	165.855
25	Delhi	-	-	-
26	Pondicherry	-	18.5015	-
	Total	1000.00	4018.5015	1728.340

STATEMENT - II*EXPENDITURE UNDER SCHEME OF DEVELOPMENT OF EXPORTABLE PRODUCTS*

Name of Organisation	Amount	Purpose
1996-97		
M/s J & K Handloom Development Corporation, U.P. State Handloom Corporation, Deptt. of Sheep & Animal Husbandry, Govt. of J & K.	2,98.830/-	Promotion of HARRIS TWEED Woven on Handloom - visit of a Study Team to U.K.

STATEMENT - III*Progress under Freelance Designers Scheme for 1996-97*

Target : 100

State	Number of designers attached
Arunachal Pradesh	1
Tamilnadu	2
Karnataka	2
Maharashtra	6
West Bengal	4
Bihar	1
Orissa	3
Uttar Pradesh	5
Rajasthan	3
Himachal Pradesh	2
Delhi	1
Jammu & Kashmir	2
Haryana	1
Madhya Pradesh	2
Andhra Pradesh	1
Total : 15	36

Rs. 10,000/- per designers has been sanctioned as advance.

Mineral-based Industry in Karnataka

3477. SHRI S.D.N.R. WADIYAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to set up agrobased, forest based and mineral based industry in Karnataka ;

(b) if so, the details thereof ;

(c) whether any proposal in this regard has been submitted by the Government of Karnataka for the approval of Union Government ;

(d) if so, the details thereof ; and

(e) the decision taken by the Government in this regard so far ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) During the period January, 1994 to July, 1996, a total number of 39 Letters of Intent were granted under Industries (Development & Regulation) Act for setting up industries based on agriculture, forest and mineral in Karnataka.

(c) to (e) One proposal for substantial expansion for the manufacture of sugar had been received from a State Government Undertaking during the above

period and Letter of intent has been granted to the party.

National Small Industries Corporation Financial Services Scheme

3478. DR. PRABIN CHANDRA SARMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether National Small Industries Corporation Financial Services Scheme is in operation in Assam ; and

(b) if so, the details of the criteria adopted for getting its aid by entrepreneurs in the State ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir. It is in operation in the State of Assam.

(b) The Corporation is offering four Schemes under Financial Services to the entrepreneurs of Assam viz (i) Raw Material Assistance (ii) Bill Financing (iii) Working Capital Finance and (iv) Export Development Finance.

The criteria adopted for providing assistance under this Scheme is that (i) the unit should be a registered small scale unit ; (ii) the techno - economic viability of the unit to ensure timely repayment of the loan sanctioned under the Scheme ; (iii) the unit is required to furnish securities in the form of Bank Guarantee/Letter of Credit/Shares/Fixed Deposit etc.